

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

C.S.P. No. 937/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

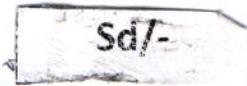
ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:                      Virtuous Share Investments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 of the Companies Act, 2013

**ORDER**

At request of the Petitioner's Counsel, list this matter on 08.02.2018.



**V. NALLASENAPATHY**  
Member (Technical)



**B.S.V. PRAKASH KUMAR**  
Member (Judicial)